

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 2984 of 2020**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the petitioners	: Mr. Manoj Kumar Sah, Advocate
For the State	: Mr. Arup Kumar Dey, A.P.P.

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02/09.09.2020        The present anticipatory bail application is taken up today through Video conferencing.

The learned counsel for the petitioners submits that a supplementary affidavit will be filed on behalf of the petitioners stating the present status of the case.

In view of the said submission, put up this case under appropriate heading after one week.

**(Rajesh Shankar, J.)**

Manish